

Securities Appellate Tribunal

IN THE COURT OF/ CORAM: HON. JS. TARUN AGRWALA, PRESIDING OFFICER/HON. JS. M. T. JOSHI/
HON. MEERA SWARUP, TECH . MEMBER
CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION2301-AT11A.M.

46-PRONOUNCEMENT-CODE-DELIVERY JUDGMENT-AT11.05AM

1	SEBI Appeal	184/2019 (/0000)	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi, Sr. Adv. i/b Parinam Law Associates Mustafa Doctor, Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000777/2021		
	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
	(Main Matter Number :	SEBI Appeal/0000331/2019)		
	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
	(Main Matter Number :	SEBI Appeal/0000333/2019)		
	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
	(Main Matter Number :	SEBI Appeal/0000336/2019)		
	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada, Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000250/2019		
	SEBI Appeal	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners Rafique Dada, Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000257/2019		

Securities Appellate Tribunal

IN THE COURT OF/CORAM:HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER/HON. JS M. T. JOSHI, JUD. MEMBER/
HON. MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	336/2019 (/0000)	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000298/2019		
	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate Rafique Dada,Sr. Adv. i/b The Law Point
	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM LAW ASSOCIATES LAW POINT
	(Main Matter Number :SEBI Appeal/0000184/2019)			
2	SEBI Appeal	379/2020	Way 2 gains Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	Sub Matter :	Misc. Application/0000388/2020		
	Sub Matter(Disposed) :	Misc. Application/0000927/2021		
	SEBI Appeal	380/2020	Astro Capital Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	Sub Matter(Disposed) :	Misc. Application/0000928/2021		
	Sub Matter :	Misc. Application/0000391/2020		
	SEBI Appeal	381/2020	Capital Mirror Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	Sub Matter(Disposed) :	Misc. Application/0000929/2021		
	Sub Matter :	Misc. Application/0000394/2020		
	Misc. Application	388/2020	WAY2GAINS-INTERIM RELIF Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
	(Main Matter Number :SEBI Appeal/0000379/2020)			

Securities Appellate Tribunal

IN THE COURT OF:HON. JS. TARUN AGARWALA, PRESIDING OFFICER/HON. JS. M. T. JOSHI, JUD.MEMEBR /
HON. MEERA SWARUP, TECH. MEMBER
CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	391/2020	Astro Capital - INTERIM APPLICATION Vs. SEBI	MR. VEDCHETAN PATIL, ADVOCATE The Law Point
			(Main Matter Number :SEBI Appeal/0000380/2020)	
	Misc. Application	394/2020	Capital Mirror Vs. SEBI	Mr. Vedchetan Patil, Advocate The Law Point
			(Main Matter Number :SEBI Appeal/0000381/2020)	

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Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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273-ADMISSION-COURTCODE-SUPPLEMENTARYSCN-AT11.05AM

3	Misc. Application	1668/2022	DAGA COMMODITIES PVT. LTD.-DELAY Vs. SEBI	Advocate Amit Gupta
(Main Matter Number :SEBI Appeal/0000052/2023)				
	SEBI Appeal	52/2023	DAGA COMMODITIES PVT. LTD. Vs. SEBI	Advocate Amit Gupta
Sub Matter :	Misc. Application/0001668/2022			

714-ADMISSION-CODE-ACCLAIMWTM-AT11.08AM

4	Misc. Application	1478/2022	MR. ABHISHEK RAJESH MEHTA-EXEMPTION Vs. SEBI	Prateek Jha Advocate
(Main Matter Number :SEBI Appeal/0000090/2023)				
	Misc. Application	1479/2022	MR. ABHISHEK RAJESH MEHTA-DELAY Vs. SEBI	Prateek Jha Advocate
(Main Matter Number :SEBI Appeal/0000090/2023)				
	Misc. Application	1480/2022	MR. ABHISHEK RAJESH MEHTA-INTERIM RELIEF Vs. SEBI	Prateek Jha Advocate
(Main Matter Number :SEBI Appeal/0000090/2023)				
	SEBI Appeal	90/2023	MR. ABHISHEK RAJESH MEHTA Vs. SEBI	Prateek Jha Advocate
Sub Matter :	Misc. Application/0001478/2022			
Sub Matter :	Misc. Application/0001479/2022			
Sub Matter :	Misc. Application/0001480/2022			

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>963-ADMISSION-CODE-CLAIMVIKRANT-AT11.12AM</u>				
5	Misc. Application	1716/2022	Vikrant Leasing Ltd. -DELAY Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000091/2023)				
	Misc. Application	1717/2022	Vikrant Leasing Ltd.-EXEMPTION Vs. NSEIL	Kamal Agrawal AR
(Main Matter Number :SEBI Appeal/0000091/2023)				
	SEBI Appeal	91/2023	Vikrant Leasing Ltd. Vs. NSEIL	Kamal Agrawal AR
Sub Matter : Misc. Application/0001716/2022				
Sub Matter : Misc. Application/0001717/2022				
<u>275-ADMISSION-COURTCODE-SOBHAAO-AT11.16AM</u>				
6	Misc. Application	1732/2022	JAGDISH CHANDRA SHARMA-EXEMPTION Vs. SEBI	Juris Matrix Partners LLP
(Main Matter Number :SEBI Appeal/0000092/2023)				
	SEBI Appeal	92/2023	JAGDISH CHANDRA SHARMA Vs. SEBI	Juris Matrix Partners LLP
Sub Matter : Misc. Application/0001732/2022				
<u>220-ADMISSION-COURTCODE-INSPECTIONURBAN-AT11.18AM</u>				
7	SEBI Appeal	93/2023	Urban Infrastructure Trustees Limited and Anr. Vs. SEBI	AZB AND PARTNERS
8	SEBI Appeal	94/2023	Parag Parekh and Ors. Vs. SEBI	AZB AND PARTNERS

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
9	SEBI Appeal	95/2023	P.K.BANSAL Vs. SEBI	AZB AND PARTNERS
10	SEBI Appeal	96/2023	Sandeep Kedia Vs. SEBI	AZB AND PARTNERS
11	SEBI Appeal	97/2023	Jesal Sanghvi Vs. SEBI	AZB AND PARTNERS
12	SEBI Appeal	98/2023	Dharmesh Trivedi Vs. SEBI	AZB AND PARTNERS
13	SEBI Appeal	99/2023	P Krishnamurthy Vs. SEBI	AZB AND PARTNERS

31-ADMISSION-CODE-SURABHIAO-AT11.20AM

Misc. Application	1737/2022	Kailash Kumar Lakhani and Anr.-DELAY Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000100/2023)			

14	SEBI Appeal	100/2023	Kailash Kumar Lakhani and Anr. Vs. SEBI	Vikas Bengani Advocate
Sub Matter :		Misc. Application/0001737/2022		

847-ADMISSION-CODE-RELIGAREAO-AT11.24AM

15	Misc. Application	1741/2022	MR. DALJIT SINGH-DELAY Vs. SEBI	Finsec Law Advisors
(Main Matter Number :SEBI Appeal/0000101/2023)				

Misc. Application	98/2023	MR. DALJIT SINGH-INTERIM RELIEF Vs. SEBI	Finsec Law Advisors
(Main Matter Number :SEBI Appeal/0000101/2023)			

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	101/2023	MR. DALJIT SINGH Vs. SEBI	Finsec Law Advisors
Sub Matter :		Misc. Application/0000098/2023		
Sub Matter :		Misc. Application/0001741/2022		
<u>468DISPOSAL-COURTCODE-ZENITHGDR-AT 11.30 A.M.</u>				
	Misc. Application	707/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
(Main Matter Number :SEBI Appeal/0000533/2021)				
16	SEBI Appeal	533/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000909/2021		
Sub Matter(Disposed) :		Misc. Application/0000706/2021		
Sub Matter :		Misc. Application/0000707/2021		
<u>251-ADMDISPOSAL-COURTCODE-GDRHIRAN-AT11.40A.M</u>				
17	SEBI Appeal	219/2020	Mukesh Chauradiya Vs. SEBI	Adv Masumi V. Nanavaty and Dr. Rushang D. Mehta, A Mr. Shyam Mehta, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000791/2022		
	SEBI Appeal	234/2020 (/0000)	Arun Panchariya Vs. Securities And Exchange Board of India	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.
Sub Matter(Disposed) :		Misc. Application/0000166/2021		
Sub Matter(Disposed) :		Misc. Application/0000227/2020		
Sub Matter(Disposed) :		Misc. Application/0000615/2021		
Sub Matter(Disposed) :		Misc. Application/0000780/2022		
<u>453 ADMDISPOSAL-COURTCODE-GROMOPFUTP-AT11.45 AM.</u>				
18	SEBI Appeal	496/2021 (/0000)	Vipul Amratlal Doshi Vs. SEBI	Mr.Vikas Bengani Advocate

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	518/2021	Vijay Mahavir Tibrewal Vs. SEBI	Manoj Kumar Mishra
	SEBI Appeal	519/2021	Kavita Vijay Tibrewal Vs. SEBI	Adv. Manoj Kumar Mishra)
	SEBI Appeal	580/2021	M/S RAM BHOPAL AGARWAL AND SONS HUF Vs. SEBI	ANP Chambers
	SEBI Appeal	658/2021	PRISMX GLOBAL VENTURES LIMITED Vs. SEBI	Shantibhushan Nirmal, Advocate
Sub Matter(Disposed) : Misc. Application/0000943/2021				
	SEBI Appeal	87/2022	PRADEEP NATWARLAL DHANUKA Vs. SEBI	Dinesh Prakash Guchiya, Advocate High Court
Sub Matter : Misc. Application/0000074/2022				
Sub Matter : Misc. Application/0000075/2022				
Sub Matter(Disposed) : Misc. Application/0000242/2022				
Sub Matter : Misc. Application/0000442/2022				
	SEBI Appeal	131/2022 (/0000)	SAPNA RAMDAS JATWAL Vs. SEBI	Dinesh Prakash Guchiya, Advocate
Sub Matter(Disposed) : Misc. Application/0000170/2022				
Sub Matter(Disposed) : Misc. Application/0000171/2022				
Sub Matter(Disposed) : Misc. Application/0000301/2022				
	Misc. Application	442/2022	SEBI-DELAY IN REPLY Vs. PRADEEP NATVARLAL DHANUKA	Economci Law Practice
(Main Matter Number :SEBI Appeal/0000087/2022)				

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	481/2022	Girish Rajkumar Goel Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
	Sub Matter :	Misc. Application/0000765/2022		
	Sub Matter :	Misc. Application/0000781/2022		
	Misc. Application	765/2022	Girish Rajkumar Goel-DELAY Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
	(Main Matter Number :SEBI Appeal/0000481/2022)			
	Misc. Application	781/2022	Girish Rajkumar Goel-STAY Vs. SEBI	DINESH PRAKASH GUCHIYA, ADVOCATE
	(Main Matter Number :SEBI Appeal/0000481/2022)			
<u>472-DISPOSAL-COURTCODE-WTMPACZYLOG-AT11.50AM</u>				
19	SEBI Appeal	215/2021	P. Srikanth and Ors Vs. SEBI	Parinam Law Associates ELP
5	SEBI Appeal	537/2021	SRIKANTH SRIPRIYA Vs. SEBI	Parinam Law Associates
	Sub Matter(Disposed) :	Misc. Application/0000933/2021		
	Sub Matter(Disposed) :	Misc. Application/0000901/2021		
	Sub Matter(Disposed) :	Misc. Application/0001136/2021		
	SEBI Appeal	538/2021	PARATHASARATHY SRIKANTH Vs. SEBI	Parinam Law Associates
	Sub Matter(Disposed) :	Misc. Application/0000934/2021		
	Sub Matter(Disposed) :	Misc. Application/0000902/2021		
7	SEBI Appeal	539/2021	S. P. Srihari Vs. SEBI	Parinam Law Associates
	Sub Matter(Disposed) :	Misc. Application/0000935/2021		
	Sub Matter(Disposed) :	Misc. Application/0000903/2021		

Securities Appellate Tribunal
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>993-DISPOSAL-COURTCODE-AOGRPENALTY-AT 11.55A.M</u>				
20	Misc. Application	1135/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI (Main Matter Number :SEBI Appeal/0000645/2021)	Mr.Sandeep Wadhawan, Advocate
69	SEBI Appeal	645/2021	ARUN PANCHARIYA Vs. SEBI (Main Matter Number :Misc. Application/0001227/2021) Sub Matter : Misc. Application/0001135/2021 Sub Matter(Disposed) : Misc. Application/0001188/2021 Sub Matter(Disposed) : Misc. Application/0001227/2021	Mr.Sandeep Wadhawan, Advocate
	Misc. Application	92/2022	Newgen International Pvt Ltd-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000586/2022)	Ronit Sharma, Advocate
	Misc. Application	93/2022	Newgen International Pvt Ltd-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000586/2022)	Ronit Sharma, Advocate
	Misc. Application	94/2022	Excel Paints Pvt Ltd-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000587/2022)	Ronit Sharma Advocate
	Misc. Application	95/2022	Excel Paints Pvt Ltd-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000587/2022)	Ronit Sharma Advocate
	Misc. Application	96/2022	Alka India Ltd-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000588/2022)	Ronit Sharma Advocate

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
75	Misc. Application	97/2022	CHERRY COSMETICS PVT. LTD.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000589/2022)	Ronit Sharma, Advocate
	Misc. Application	98/2022	CHERRY COSMETICS PVT. LTD.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000589/2022)	Ronit Sharma, Advocate
	Misc. Application	99/2022	Oudh Finance And Investment Pvt. Ltd-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000590/2022)	Ronit Sharma Advocate
	Misc. Application	100/2022	Basmati Securities Pvt Ltd-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000591/2022)	Ronit Sharma, Advocate
	Misc. Application	1038/2022	Vinod Amrutlaal Naai-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000592/2022)	Ronit Sharma, Advocate
	Misc. Application	1039/2022	Vinod Amrutlaal Naai-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000592/2022)	Ronit Sharma, Advocate
	Misc. Application	1040/2022	Madanlal Girdharilal Bugaliya-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000594/2022)	Ronit Sharma, Advocate
	Misc. Application	1041/2022	Madanlal Girdharilal Bugaliya-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000594/2022)	Ronit Sharma, Advocate

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1049/2022	ASHOK PANCHARIYA-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000593/2022)	Adv. Jash Joshi
	Misc. Application	1050/2022	ASHOK PANCHARIYA-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000593/2022)	Adv. Jash Joshi
	SEBI Appeal	586/2022	Newgen International Pvt Ltd Vs. SEBI Sub Matter : Misc. Application/0000092/2022 Sub Matter : Misc. Application/0000093/2022	Ronit Sharma, Advocate
	SEBI Appeal	587/2022	Excel Paints Pvt Ltd Vs. SEBI Sub Matter : Misc. Application/0000094/2022 Sub Matter : Misc. Application/0000095/2022	Ronit Sharma Advocate
	SEBI Appeal	588/2022	Alka India Ltd Vs. SEBI Sub Matter : Misc. Application/0000096/2022	Ronit Sharma Advocate
	SEBI Appeal	589/2022	Cherry Cosmetics Pvt Ltd. Vs. SEBI Sub Matter : Misc. Application/0000097/2022 Sub Matter : Misc. Application/0000098/2022	Ronit Sharma, Advocate
	SEBI Appeal	590/2022	Oudh Finance And Investment Pvt. Ltd Vs. SEBI Sub Matter : Misc. Application/0000099/2022	Ronit Sharma Advocate
	SEBI Appeal	591/2022	Basmati Securities Pvt Ltd Vs. SEBI Sub Matter : Misc. Application/0000100/2022	Ronit Sharma, Advocate

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
91	SEBI Appeal	592/2022	Vinod Amrutlaal Naai Vs. SEBI	Ronit Sharma, Advocate
	Sub Matter :	Misc. Application/0001038/2022		
	Sub Matter :	Misc. Application/0001039/2022		
92	SEBI Appeal	593/2022	ASHOK PANCHARIYA Vs. SEBI	Adv. Jash Joshi
	Sub Matter :	Misc. Application/0001049/2022		
	Sub Matter :	Misc. Application/0001050/2022		
	SEBI Appeal	594/2022	Madanlal Girdharilal Bugaliya Vs. SEBI	Ronit Sharma, Advocate
	Sub Matter :	Misc. Application/0001040/2022		
	Sub Matter :	Misc. Application/0001041/2022		

47-DISPOSAL-COURTCODE-WINSOMEGDR-AT12NOON

21	SEBI Appeal	745/2021 (/0000)	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
	Sub Matter :	Misc. Application/0001306/2021		
	Sub Matter(Disposed) :	Misc. Application/0001307/2021		
	Sub Matter :	Misc. Application/0000313/2022		
	Misc. Application	1306/2021	ARUN PANCHARIYA- Interim Vs. SEBI	Mr.Sandeep Wadhawan, Advocate
	(Main Matter Number :SEBI Appeal/0000745/2021)			
	Misc. Application	313/2022	SEBI- FOR DIRECTION Vs. ARUN PANCHARIYA	VIDHI PARTNERS Sandeep Wadhawan, Advocate
	(Main Matter Number :SEBI Appeal/0000745/2021)			

812-DISPOSAL-COURTCODE-NONCOMPLIANCE-AT12.05PM

22	SEBI Appeal	236/2022	Mr. Ashok Rajani Promoter of Seya Industries Ltd. Vs. NSEIL	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0000391/2022		
	Sub Matter :	Misc. Application/0000392/2022		
	Sub Matter :	Misc. Application/0000393/2022		

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	392/2022	Mr. Ashok Rajani Promoter of Seya Ind.Ltd.-STAY Vs. NSEIL (Main Matter Number :SEBI Appeal/0000236/2022)	Alliance Law
	Misc. Application	393/2022	Mr. Ashok Rajani Promoter of Seya Ind.Ltd.-COD Vs. NSEIL (Main Matter Number :SEBI Appeal/0000236/2022)	Alliance Law
	SEBI Appeal	370/2022	Ashok Rajani, Promoter of Seya Industries Ltd. Vs. NSEIL Sub Matter(Disposed) : Misc. Application/0000649/2022	ALLIANCE LAW
<u>757-DISPOSAL-COURTCODE-MCXINSPECTION-12.10PM</u>				
23	SEBI Appeal	170/2022	IIFL COMMODITIES LTD. Vs. MCX Sub Matter(Disposed) : Misc. Application/0000257/2022 Sub Matter(Disposed) : Misc. Application/0000258/2022	Alliance Law
	SEBI Appeal	171/2022	IIFL COMMODITIES LTD. Vs. MCX Sub Matter(Disposed) : Misc. Application/0000259/2022 Sub Matter(Disposed) : Misc. Application/0000260/2022	Alliance Law
	SEBI Appeal	172/2022	IIFL COMMODITIES LTD. Vs. MCX Sub Matter(Disposed) : Misc. Application/0000261/2022 Sub Matter(Disposed) : Misc. Application/0000262/2022	Alliance Law
	SEBI Appeal	173/2022	IIFL COMMODITIES LTD. Vs. MCX Sub Matter(Disposed) : Misc. Application/0000263/2022 Sub Matter(Disposed) : Misc. Application/0000264/2022	Alliance Law

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>989-DISPOSAL-COURTCODE-FINEWAIVER-12.15PM</u>				
24	SEBI Appeal	656/2022	PIONEER EMBROIDERIES LIMITED Vs. NSEIL	SSB Legal and Advisory
<u>823-DISPOSAL-COURTCODE-MPFAO-AT12.20PM</u>				
	Misc. Application	1064/2022	MPF Systems Ltd. and Ors.-DELAY Vs. SEBI	Corporate Pleaders, Advocates
(Main Matter Number :SEBI Appeal/0000747/2022)				
25	SEBI Appeal	747/2022	MPF Systems Ltd. and Ors. Vs. SEBI	Corporate Pleaders, Advocates
Sub Matter : Misc. Application/0001064/2022				
<u>890-DISPOSAL-COURTCODE-ESTEEMAO-AT12.22P.M.</u>				
26	SEBI Appeal	396/2022	VINOD KUMAR GARG Vs. SEBI	Vikas Bengani ,Advocate
<u>897DISPOSAL-COURTCODE-KUSHALWTM-AT12.25PM</u>				
27	SEBI Appeal	848/2022	Sandeep Tulsiram Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter : Misc. Application/0000081/2023				
	SEBI Appeal	849/2022	Manoj Tulsiram Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001143/2022				
Sub Matter : Misc. Application/0000082/2023				
111	SEBI Appeal	850/2022	Pushpadevi Tulsiram Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001144/2022				

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	851/2022	Mahendra Tulsiram Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001145/2022				
	SEBI Appeal	852/2022 (/0000)	Sudha Mahendra Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001152/2022				
	SEBI Appeal	853/2022	Namrata Sandeep Agarwal Vs. SEBI	Corporate and Legal Advisor
Sub Matter(Disposed) : Misc. Application/0001293/2022				
	Sub Matter :	Misc. Application/0000083/2023		
	Misc. Application	81/2023	SEBI-DELAY IN REPLY Vs. Sandeep Tulsiram Agarwal	THE LAW POINT Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000848/2022)				
	Misc. Application	82/2023	SEBI-DELAY IN REPLY Vs. MANOJ TULSIRAM AGARWAL	THE LAW POINT Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000849/2022)				
	Misc. Application	83/2023	SEBI-DELAY IN REPLY Vs. NAMRATA SANDEEP AGARWAL	THE LAW POINT Corporate and Legal Advisor
(Main Matter Number :SEBI Appeal/0000853/2022)				

Securities Appellate Tribunal
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>733-DISPOSAL-COURTCODE-KSBLINSPECTION-AT12.27PM</u>				
28	SEBI Appeal	875/2022	ADITYA BIRLA FINANCE LIMITED Vs. SEBI	Khaitan and Co
	Sub Matter(Disposed) :	Misc. Application/0001282/2022		
	Sub Matter :	Misc. Application/0000116/2023		
	SEBI Appeal	961/2022	Mr. V.R.Venkatesh Vs. SEBI	Gaurav Agarwal, Advocate
	Sub Matter :	Misc. Application/0000117/2023		
	SEBI Appeal	962/2022	Gautam Thapar and Ors. Vs. SEBI	Bharucha and Partners
	SEBI Appeal	963/2022	B.Hariharan Vs. SEBI	Regstreet Law Advisors
	Sub Matter :	Misc. Application/0000127/2023		

Securities Appellate Tribunal
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 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :23/01/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
1	SEBI Appeal	964/2022	Indusind Bank Limited Vs. SEBI	Shardul Amarchand Mangaldas and Co.
Sub Matter :		Misc. Application/0000131/2023		
2	SEBI Appeal	965/2022	Madhav Acharya Vs. SEBI	Visesha Law Services
3	Misc. Application	116/2023	SEBI-DELAY IN REPLY Vs. ADITYA BIRLA FINANCE LIMITED	K Ashar and Co KHAITAN AND CO
(Main Matter Number :SEBI Appeal/0000875/2022)				
4	Misc. Application	117/2023	SEBI-DELAY IN REPLY Vs. MR. V.R. VENKATESH	K Ashar and Co GAURAV BHARDWAJ, ADVOCATE
(Main Matter Number :SEBI Appeal/0000961/2022)				
5	Misc. Application	127/2023	SEBI-DELAY IN REPLY Vs. B. HARIHARAN	K Ashar and Co Regstreet Law Advisors
(Main Matter Number :SEBI Appeal/0000963/2022)				
6	Misc. Application	131/2023	SEBI-DELAY IN REPLY Vs. INDUSIND BANK LIMITED	Khare Legal Chambers Shardul Amarchand Mangaldas and Co.
(Main Matter Number :SEBI Appeal/0000964/2022)				

303PARTHEARD-CODE-SAHARA-AT12.30P.M.

29

250/2019	SAHARA INDIA COMMERCIAL CORP LTD.
251/2019	SHRI SUBRATA ROY SAHARA AND OTHERS
252/2019	MR.I. AHMAD AND OTHERS
MISC. APP. NO. 990/2022	SAHARA INDIA COMMERCIAL CORP. LTD.